

HIGH COURT FOR THE STATE OF TELANGANA : HYDERABAD

ROC NO: 188/SO/2022

DATE: 24-01-2022

CIRCULAR

Sub: Interaction of Hon'ble Executive Chairman, NALSA on 23.01.2022 with Hon'ble Executive Chairpersons & member Secretaries of SLSAs – Request to watch NALSA Tableau in Republic Day Parade on 26th January, 2022 – Reg.

Ref: Note file orders of the Hon'ble Executive Chairman, TSLSA

Adverting to the captioned subject and reference, I am to state that the Hon'ble Executive Chairman, National Legal Services Authority has interacted with the Hon'ble Executive Chairpersons and Member Seretaries of SLSAs through Zoom Meeting on 23.01.2022. During the said interaction, His Lordship was pleased to direct all the DLSAs, MLSCs and Judicial Officers in the State, to watch the NALSA Tableau depicting Lok Adalat in Republic Day Parade on 26th January, 2022. In this connection, the Hon'ble Executive Chairman, TSLSA instructed to address a letter to all the Judicial Officers requesting them to watch the NALSA Tableau depicting the Lok Adalat on 26th Jan, 2022.

Therefore, as directed all the Judicial Officers in the State of Telangana, are hereby requested to watch the NALSA Tableau on 26th January, 2022 and cast vote to Ministry of Law & Justice, (NALSA) Tableau. The link for the said programme is as under.

<https://www.mygov.in/rd2022>


Registrar General

To

All the Principal District & Sessions Judges/Unit Heads,
The Chief Judge, City Civil Court Hyderabad, The Chief Judge,
City Small Causes Court, Hyderabad, The Metropolitan Sessions Judge, Hyderabad
and Ranga Reddy District with the request to communicate the said circular
among all the Judicial Officers working in their Unit. Kindly acknowledge the
receipt of the Circular.